

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO.16 IN WRIT PETITION (CIVIL) NO.29 OF 2003

SAURABH CHAUDRI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for modification/clarification and appropriate directions and office report)

Date: 19/07/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s)

Mr. Radha Shyam Jena,Adv.

For Respondent(s)

Mr. M.C. Dhingra,Adv.

Mr. U.U. Lalit,Sr.Adv.
Ms. Hemantika Wahi,Adv.
Mr. Nonand Laud,Adv.

Mr. A. Mariarputham,Sr.Adv.
Mr. Anurag D. Mathur,Adv.
Ms. Aruna Mathur,Adv.
Mr. Amarjeet Singh Girsra,Adv.
for M/s. Arputham,Aruna & Co.,Adv.

Ms. N. Kumar,Adv.
for M/s. Corporate Law Group,Adv.

Ms. A.Subhashini,Adv.

Mr. Gopal Singh,Adv.
Mr. Manish Kumar,Adv.

Mr. Jatinder Kumar Bhatia,Adv.

Mr. Nikhil Nayyar,Adv.

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Mr. Tara Chandra Sharma,Adv.
Ms. Neelam Sharma,Adv.

Mr. Sanjay R. Hegde,Adv.
Mr. Ramesh Kumar Mishra,Adv.
Mr. K. Joshi,Adv.
Mr. Ramesh S. Jadhav,Adv.
Mr. Vikrant Yadav,Adv.

Mr. Guntur Prabhakar,Adv.

Mr. Ashok Mathur,Adv.

Mr. B.S. Banthia,Adv.
Mr. Saurabh Mishra,Adv.

Mr. Khwairakpam Nobin Singh,Adv.

Mr. Sapam Biswajit Meitei,Adv.

Ms. Sandhya Goswami,Adv.

for M/s. Lawyer'S Knit & Co,Advs.

Ms. Binu Tamta,Adv.

Mr. Sibho Sankar Mishra,Adv.

Ms. Kamini Jaiswal,Adv.

Mr. Edward Belho,Adv.

Ms. K. Enatoli Sema,Adv.

Mr. Rituraj Biswas,Adv.

Mr. Vivek Tankha,ASG

Mr. Raghenth Basant,Adv.

Ms. C.K. Sucharita,Adv.

Ms. Nirada Das,Adv.

UPON hearing counsel the Court made the following

O R D E R

The interlocutory application is dismissed.

[Alka Dudeja]
A.R.-cum-P.S.

[Madhu Saxena]
Assistant Registrar